

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Original Application No: 818 of 1994

S.K.Gupta .... .... Applicant.

Versus

Union of India & Ors. .... .... Respondents.

Hon'ble Mr. S.Das Gupta, Member-A

Hon'ble Mr. T.L.Verma, Member-J

(By Hon'ble Mr. S.Das Gupta, A-M)

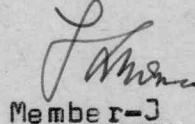
Heard Shri B.D.Madhyan, learned counsel  
for the applicant on admission.

2. The petitioner in this case is a Diploma <sup>Holder</sup> Engineer in Civil Engineering. His date of birth is 1.7.1968. The respondents have issued an advertisement inviting applications for the post of Junior Engineers from candidates of the age between 18 years <sup>and</sup> 25 years as on 1.7.1993. The petitioner is age barred on the basis of the cut off date. The applicant's case is that he should be entitled to <sup>the</sup> relaxation in age admissible to the SC/ST candidates since he belongs to the Other Backward Classes (OBC) and that those belonging to OBC are entitled to the reservation of posts on the same lines as SC/ST candidates.

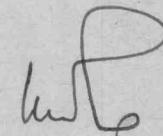
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3. There is no notification so far issued by the Government of India by which the candidates belonging to OBC shall be entitled to relaxation in age at par with SC/ST candidates. A similar prayer <sup>in Examinations</sup> made by candidates for the Civil Services, has recently been dismissed by one of the Benches of this Tribunal.

4. In view of the above, we do not find any merit in this application and the same is therefore dismissed in limine.



Member-J



Member-A

Allahabad Dated: 26.5.94

/jw/